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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP NO. 212/2004 IN
OA NO. 2633/2003**

This the 16th day of September, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

**Jagmohan Singh
S/o Sh. Tirath Singh
Working as Superintendent Grade I,
General Branch,
Headquarters Office,
Northern Railway,
Baroda House,
New Delhi.**

-Applicant

**(By Advocate: Shri T.S. Pandey with Shri H.P.
Chakravorty)**

Versus

- 1. Shri R.K. Singh
Chairman,
Railway Board,
New Delhi.**
- 2. Sh. R.R. Jaruhar,
General Manager,
Northern Railway, Baroda House,
New Delhi.**

(By Advocate: Sh. H.K. Gangwani)

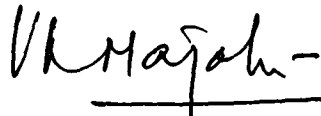
.... Respondents

ORDER (ORAL)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

**Admittedly, Hon'ble High Court has stayed contempt proceedings.
CP as such is disposed of and notices to the respondents are discharged.
Applicant shall have liberty to revive the same in terms of orders of the
Hon'ble High Court, if necessary.**


**(Shanker Raju)
Member (J)**


**(V.K. Majotra)
Vice Chairman (A)**

cc.